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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5453/2016 & CM APPL. 22760/2016 (Stay), CM APPL. 36666/2016 (Stay, CM APPL. 21579/2017 (filed on behalf of petitioner for directions to respondent No.4) , CM APPL. 52816/2018 (Direction)

RAJPAL SINGH YADAV

..... Petitioner

Through: Mr. Ashok Arora, Mr. Kaushal Yadav, Ms. Yashoda and Ms. Ritu, Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Anjay Diggpaul, CGSC with Mr. Kamal Diggpaul and Ms. Swati Kwatra, Advocates for R-1
Mr. Rishabh Dua, Advocate for NHA

CORAM:

HON'BLE MR. JUSTICE GAURANG KANTH

ORDER

% **20.07.2022**

Counter affidavit filed by respondents No. 2 & 3, and rejoinder, thereto, is on record.

Learned counsel appearing on behalf of respondents No.1 & 4 pray for and are granted four weeks' time to file counter affidavit. Rejoinder thereto, if any, be filed within four weeks' thereafter.

Renotify on 17.11.2022.

GAURANG KANTH, J

JULY 20, 2022/ms